

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 864/2013 (SUMMONS) IA/1/2013		Venkatalakshamma <b>Vs</b> Nanjamma	G.Venkatappa
<b>DEFN EVIDENCE</b>				
2	O.S. 1735/2014 (EVIDENCE.) IA/1/2014		Ganesh <b>Vs</b> Kempaiah	
<b>PLNTF EVIDENCE</b>				
3	O.S. 961/2015 (EVIDENCE.) IA/1/2015		Anjanappa C <b>Vs</b> Muniraju L	H.T. JAGANATHA
4	O.S. 365/2018 (EVIDENCE.) IA/1/2018		Channamma <b>Vs</b> Mallappa	MUNIRAJU K N
5	O.S. 451/2018 (EVIDENCE.) IA/1/2018		Chotima <b>Vs</b> Maqbool Unnisa	A G Nagaraja
<b>FUTHER CHIEF OF pw</b>				
6	O.S. 764/2014 (EVIDENCE.) IA/1/2014		Srinivas M <b>Vs</b> Nagamma	N R N
7	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED <b>Vs</b> DAYALAN	PR A
<b><u>12:00 P.M - 1:00 P.M</u></b>				
8	EX 35/2011 (SUMMONS)		BHONARAM <b>Vs</b> VENKATASWAMY	N.K NAIK and ASSOCIATES
<b>HEARING ON IA</b>				
9	O.S. 1018/2011 (SUMMONS) IA/1/2011		AKKAMMA.E. <b>Vs</b> RAMA REDDY.H.P.	B.S.RADHANANDAN EXPARTE
10	EX 46/2012 (SUMMONS)		YELLAMMA -SINCE DECEASED BY HIS LRS. <b>Vs</b> THE SPECIAL LAND ACUISATION OFFICER	
11	O.S. 1046/2014 (SUMMONS) IA/1/2014		Mariyamma <b>Vs</b> Nanjamma	K Shivashankar
12	O.S. 1300/2018 (SUMMONS) IA/1/2018 IA/2/2018		Meena K P, Rep by her agent and P A holder A.V. Manavalan <b>Vs</b> Syed Ahamed Sab	V Ramesh Babu

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13	O.S. 1724/2018 (SUMMONS) IA/1/2018		Kumara <b>Vs</b> Muddanna	L Shiva Kumar
14	O.S. 1836/2018 (SUMMONS) IA/1/2018		Lakshamma <b>Vs</b> Jayaramaiah	Srinivasa T Gowda
15	O.S. 1329/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Kum. Deekshitha <b>Vs</b> Rudrappa C	V Vishwanath

**3:00 P.M - 4:00 P.M**

**HEARING ON IA**

16	L.A.C. 3/2012 (SUMMONS)		The Special land acquisition officer <b>Vs</b> Karnataka Industrial Areas development board	MS Singanaia and partners
17	EX 37/2015 (SUMMONS)		Venkatesh B K <b>Vs</b> Muninanjappa	Srinivas M
18	FDP 20/2018 (SUMMONS)		Ningamma <b>Vs</b> Poojappa	H M S
19	EX 55/2018 (SUMMONS)		Umapathi <b>Vs</b> Narayanaswamy C K	B S N
20	O.S. 955/2019 (SUMMONS) IA/1/2019		Geetha B N <b>Vs</b> Nagappa B V	D R P
21	O.S. 1279/2019 (SUMMONS) IA/1/2019		Geetha Amireddy <b>Vs</b> Kapu Sreekantha Reddy	M S Helawar

**Cases listed below are adjourned due to Covid 19**

**PLNTF EVIDENCE**

22	O.S. 1006/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>08-01-2021</b>	Armugam M, Rep. by his GPA Holder Raghu V <b>Vs</b> State of Karnataka, Rep. by Revenue Secretary	H Maregowda
23	O.S. 1349/2018 (EVIDENCE.) IA/1/2018	<b>08-01-2021</b>	Bala Mary <b>Vs</b> Shanthamma	B C Rajanna
24	O.S. 607/2019 (EVIDENCE.) IA/1/2019	<b>08-01-2021</b>	Narasimha Murthy <b>Vs</b> Byramma	N M

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1061/2019 (EVIDENCE.) IA/1/2019	<b>08-01-2021</b>	Vasudeva Murthy B R <b>Vs</b> Meghana A	S Kumar
26	EX 122/2012 (SUMMONS)	<b>21-01-2021</b>	Tejaswini Maganti <b>Vs</b> Gangamma	Bhuvan.K.P
<b>( O.S./0000124/2004)</b>				
27	O.S. 174/2013 (SUMMONS) IA/1/2013	<b>21-01-2021</b>	Srinivasa <b>Vs</b> Chinnamma	C.Ravikumar
<b>STEPS</b>				
28	O.S. 680/2010 (SUMMONS) IA/1/2010	<b>21-01-2021</b>	LAKSHMAMMA @ VENKATALAKSH <b>Vs</b> MUNISHAMAI AH	K.NARAYANAPPA
29	R.A. 86/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>21-01-2021</b>	Yellamma <b>Vs</b> Muniraju	M.S. HARINATH
30	FDP 42/2012 (SUMMONS)	<b>21-01-2021</b>	Chinnakkamma <b>Vs</b> Gowramma	VENKATA REDDY
<b>( O.S./0000377/2011)</b>				
<b>OBECTION</b>				
31	O.S. 157/2015 (SUMMONS) IA/1/2015	<b>23-01-2021</b>	Muniakkayamma <b>Vs</b> Krishnappa	S.A. KHADRI
<b>OBJECTION ON IA</b>				
32	O.S. 1153/2013 (SUMMONS) IA/1/2013	<b>23-01-2021</b>	G Gowramma <b>Vs</b> G Gopal	Gogi and Gogi
33	O.S. 1527/2013 (SUMMONS) IA/1/2013	<b>23-01-2021</b>	Venkob Rao <b>Vs</b> Nagarathnamma	M V Chandrashekara Reddy
34	O.S. 1008/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Manjunath <b>Vs</b> Muniyarrappa	Vasanth Kumar
35	O.S. 1516/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Rathnamma <b>Vs</b> Narayanamma	S G M
36	O.S. 1775/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Kempamma <b>Vs</b> Venkatalakahmamma	R Shyama

**PF/CF**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	O.S. 518/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Nanjegowda S M <b>Vs</b> Rajagopal	B S K
<b>SS TO DEFT. BY RPAD</b>				
38	O.S. 376/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Yuvaraj C <b>Vs</b> Nagaraj P	T N V
<b>STEPS</b>				
39	O.S. 1403/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Manjula <b>Vs</b> Puttanarasappa	K S N
40	O.S. 518/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Venugopal M <b>Vs</b> Krishnappa S	SRINIVAS
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
41	FDP 11/2015 (SUMMONS)	<b>29-01-2021</b>	Narasimha Reddy K N <b>Vs</b> Pillareddy K N	VISHWANATH
<b>AWAIT ORDERS</b>				
42	EX 28/2015 (SUMMONS)	<b>29-01-2021</b>	Pilla Reddy M <b>Vs</b> The Central Reserve Police Force	G Papi Reddy
<b>AWAIT SUMMON/NOTICE</b>				
43	O.S. 289/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Channamma <b>Vs</b> Dodda Venkateshappa	MUNIRAJU K N
44	O.S. 1201/2015 (SUMMONS)	<b>29-01-2021</b>	Homba Hanumakka <b>Vs</b> Venkatamma	K B K
<b>OBJECTION ON IA</b>				
45	O.S. 418/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Papa Raju N <b>Vs</b> Narayanamma	VIJAYA KUMAR
46	O.S. 1026/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Gowramma <b>Vs</b> Venkataramanappa V	M.R. SHIVASHANKARAI AH
<b>STEPS</b>				
47	O.S. 1732/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Venkatamma <b>Vs</b> Hosuramma alias Chikkatayamma	A.G. BALLALLI
48	O.S. 1858/2015 (SUMMONS) IA/1/2015	<b>29-01-2021</b>	Ramakka <b>Vs</b> Sakamma	
<b>SUMMONS</b>				

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49	O.S. 579/2015 (SUMMONS)	<b>29-01-2021</b>	Sharadamma <b>Vs</b> Channamma	RAMESH
50	O.S. 891/2017 (SUMMONS) IA/1/2017	<b>30-01-2021</b>	Gohar Jaan <b>Vs</b> Gaibhan	
<b>NOTICES</b>				
51	O.S. 963/2020 (SUMMONS) IA/1/2020	<b>30-01-2021</b>	SUBRAMANI RAO P <b>Vs</b> CHOODABAI	G S PRASANNA KUMAR
<b>PAPER PUBLICATION</b>				
52	O.S. 678/2019 (SUMMONS) IA/1/2019	<b>30-01-2021</b>	Rathnamma <b>Vs</b> Muniyappa	A G Bopaiah
<b>STEPS</b>				
53	O.S. 885/2017 (SUMMONS) IA/1/2017	<b>30-01-2021</b>	Doddamuniyappa <b>Vs</b> Hanumakka	
54	EX 28/2017 (SUMMONS)	<b>30-01-2021</b>	Nagarathnamma T. C. <b>Vs</b> Manjamma	Ravindranath K
55	EX 32/2017 (SUMMONS)	<b>30-01-2021</b>	Rekha J <b>Vs</b> Dhanamma	Y Vasu
56	EX 11/2018 (SUMMONS)	<b>30-01-2021</b>	Kaveri Grameena Bank, Rep by its senior Manager Vivek Sharma <b>Vs</b> Anjinappa	R Venkata Reddy
57	FDP 14/2020 (NOTICE) IA/1/2020	<b>30-01-2021</b>	RATHNAMMA <b>Vs</b> SUJATHA	PUNYANANDA MARUTHY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 1945/2014 (HEARING) IA/1/2014 IA/2/2014		Muniyamma <b>Vs</b> Chinnappa	V Anand
2	O.S. 577/2017 (HEARING) IA/1/2017		Narasamma <b>Vs</b> Murthy alias Muthuraju	K M H
3	O.S. 472/2019 (HEARING) IA/1/2019 IA/2/2019		Dr. Somaprasad M P <b>Vs</b> Rinny Eapen	Suraj Govinda Raj
4	O.S. 970/2019 (HEARING) IA/1/2019		Munivenkategowda <b>Vs</b> Muniyellappa	Y V Radha Krishna
5	O.S. 134/2020 (HEARING)		Jayamma <b>Vs</b> Chikkamma, Dead by her LR.	C R S
<b>DEFN EVIDENCE</b>				
6	O.S. 931/2015 (EVIDENCE.) IA/1/2015		Meena <b>Vs</b> The Chief Secretary to Government	NYLARIAAH ASSOCIATES
7	O.S. 963/2015 (EVIDENCE.) IA/1/2015		Kamalamma <b>Vs</b> The Chief Secretary to Government	MYLARIAIAH ASSOCIATES
8	O.S. 964/2015 (EVIDENCE.) IA/1/2015		Govindappa <b>Vs</b> The Chief Secretary to Government	MYLARIAIAH ASSOCIATES
9	O.S. 965/2015 (EVIDENCE.) IA/1/2015		Ambarish <b>Vs</b> The Chief Secretary to Government	MYLARIAIAH ASSOCIATES
10	O.S. 966/2015 (EVIDENCE.) IA/1/2015		Nagaraj A <b>Vs</b> The Chief Secretary to Government	MYLARIAIAH ASSOCIATES
11	O.S. 967/2015 (EVIDENCE.) IA/1/2015		Venkataramanappa <b>Vs</b> The Chief Secretary to Government	MYLARIAIAH ASSOCIATES
12	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA <b>Vs</b> GOVINDAPPA	CHANDRASHEKARA REDDY
13	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ <b>Vs</b> RAMEGOWDA	T. SESHAGIRI RAO KVR
14	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H <b>Vs</b> Lakshmana	S Siddappa
15	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma <b>Vs</b> Channappa	VIJAYRAJ URS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 1419/2017 (ARGUMENTS.) IA/1/2017		Manjunatha <b>Vs</b> Chikkahanumappa	J K Lokesh
17	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa <b>Vs</b> Parvathi Polavarapu	Vinay
18	O.S. 1534/2018 (ARGUMENTS.)		RAMANJINAPPA <b>Vs</b> THE DEPUTY COMMISSIONER	M S H
19	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K <b>Vs</b> Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
20	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R <b>Vs</b> Vyajayaninthe Mala M	V V G
<b>3:00 P.M - 4:00 P.M</b>				
21	EX 72/2018 (SUMMONS)		Harish E <b>Vs</b> M/s Keshav Exports Private Ltd., Rep. by B S Padmanabhachar	Prasanna Kumar V H
22	O.S. 985/2020 (SUMMONS) IA/1/2020		JAYAMMA <b>Vs</b> SIDDAPPA N C	M PRAKASH
<b>AMENDMENT</b>				
23	O.S. 565/1997 (SUMMONS)		T M GANGAHANUMAIHAH <b>Vs</b> NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
<b>OBJECTION ON IA</b>				
24	O.S. 512/2020 (SUMMONS) IA/1/2020		Venkatalakshamma <b>Vs</b> Venkatesh	Suresh
<b>PAPER PUBLICATION</b>				
25	Misc 19/2009 (SUMMONS)		LOKESH REDDY <b>Vs</b> GOWRAMMA	H.R.ANANTHAKRISHNAMURTHY
<b>WRITTEN STATEMENT</b>				
26	O.S. 908/2020 (SUMMONS) IA/1/2020 IA/2/2020		SUHAS <b>Vs</b> SUJATAMMA S ALIAS SUJATHA	CHANNEGOWDA K R
27	O.S. 1307/2017 (ISSUES.) IA/1/2017		Doddaakkamma <b>Vs</b> Balasundar Reddy K	T Manjunath Reddy
28	Misc 4/2019 (EVIDENCE.)		BHAGYAMMA <b>Vs</b> MUNISHAMAIAH S H DEAD BY LRs MUNIRAJU	Punya Law
29	O.S. 260/2017 (JUDGMENTS) IA/1/2017		MUJEER BAIG <b>Vs</b> YAQBAL Jan	G Papi Reddy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited <b>Vs</b> Chandrodaya Sampathy	C K N
31	O.S. 1047/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019		Nagaveni K <b>Vs</b> Venkataswamy B N	Sreerama
32	EX 25/2020 (APPEARANCE OF PARTY) IA/1/2020		JAYASIMHA A S <b>Vs</b> DASAPPA	RANGA RAJAN J
<b>Cases listed below are adjourned due to Covid 19</b>				
33	Misc 104/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Nanjegowda <b>Vs</b> Appanna Gowda	J R
34	O.S. 1837/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-02-2021</b>	Anjinamma <b>Vs</b> Munirathnamma	L Mahesh
35	M.C. 54/2020 (SUMMONS)	<b>08-02-2021</b>	GURUPRASAD <b>Vs</b> ROOPA S	LAKSHMANA M
36	O.S. 310/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	Munikallappa <b>Vs</b> Narayanappa	S M Hanumantha Rao
37	O.S. 365/2020 (SUMMONS)	<b>08-02-2021</b>	State Bank of India, Jadigenahalli Branch Rep by Manger Shwetha J S <b>Vs</b> Kamala Swasahaya Sanga Rep by Defendants No 2 and 3	T M Jayakrishnappa
38	O.S. 370/2020 (SUMMONS)	<b>08-02-2021</b>	Canara Bank, Rajanukunte Branch, Rep. Silpa K B <b>Vs</b> Mahalakshmi Solid Blocks and Cements, Rep. by Girisha A	D Shashiprabha
39	O.S. 400/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	Lalithamma C <b>Vs</b> Sadananda Murthy C	G M Law Associates
40	M.C. 84/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	Sunita alias Roopa Sree <b>Vs</b> Harish Kumar M	K V Chandra Reddy
41	O.S. 462/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	Venkatesh <b>Vs</b> Muninanjappa	M Manjunath
42	FDP 6/2020 (SUMMONS)	<b>08-02-2021</b>	BASAVARAJ <b>Vs</b> SRINIVAS REDDY	K H THIMMAIAH
43	O.S. 922/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	ASINA <b>Vs</b> ANSAR KHAN	N LOKANATH SINGH



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44	M.C. 216/2020 (SUMMONS)	<b>08-02-2021</b>	SIMON RAJ <b>Vs</b> PAVITHRA MARY	AMITH XAVIER C
45	O.S. 999/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	HARISH R <b>Vs</b> GIRISH R	RAMESH D V
46	O.S. 1021/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	RAJU T K ALIAS UMESH T K <b>Vs</b> MUNIYAMMA	E SWAMY GOWDA
47	R.A. 9/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>08-02-2021</b>	Hulurappa <b>Vs</b> Lokesh Iyengar D	N Munikrishnappa
48	P.MIS. 2/2020 (NOTICE)	<b>08-02-2021</b>	Vasanth Kumar M S <b>Vs</b> Shobha Gowda	P Anitha
49	O.S. 1301/2013 (EVIDENCE.) IA/1/2013	<b>08-02-2021</b>	Saravana Bottle Stores <b>Vs</b> Ullas .S. Chandagar	S. Rajashekar
50	O.S. 1607/2013 (EVIDENCE.) IA/1/2013	<b>08-02-2021</b>	Akkayamma <b>Vs</b> Gangamma	C S S
51	O.S. 251/2015 (EVIDENCE.) IA/1/2015	<b>08-02-2021</b>	Balaji B M <b>Vs</b> Sahadeva C N	Kalyan Chakravarthi
52	O.S. 252/2015 (EVIDENCE.) IA/1/2015	<b>08-02-2021</b>	Balaji B M <b>Vs</b> Vasu Kumar C N	Kalyan Chakravarthi
53	O.S. 1455/2017 (EVIDENCE.) IA/1/2017	<b>08-02-2021</b>	Sathish R <b>Vs</b> Pillaiah alias Pillappa	MYLARAIAH ASSOCAITES
54	O.S. 1471/2017 (EVIDENCE.) IA/1/2017	<b>08-02-2021</b>	Francis <b>Vs</b> Raju alias Pathi Raju	
55	O.S. 70/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>08-02-2021</b>	Lakshamma <b>Vs</b> Govindaiah	CVS
56	O.S. 128/2018 (EVIDENCE.)	<b>08-02-2021</b>	Nanjundappa <b>Vs</b> Muniyamma	B K G Raju

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**IRANAGOUDA K KABBUR**  
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<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>AMENDMENT</b>				
1	O.S. 906/2010 (SUMMONS) IA/1/2010		NARAYANAMMA AND OTHERS <b>Vs</b> RAMAKKA AND OTHERS	JOSE SABASTIAN
<b>OBJECTION</b>				
2	O.S. 225/2019 (SUMMONS) IA/1/2019		Nagendra Prasad K B <b>Vs</b> Mahadev R	D Nagaraj
3	O.S. 2084/2005 (HEARING)		K.M.MUNIRAJU <b>Vs</b> LAKKAPPA	SRI.G.S.DEVARAJ  M.B.CHANDRA CHOODA
4	O.S. 2096/2005 (HEARING)		S.INIYA <b>Vs</b> VENKATARAMANAPPA	G.PAPI REDDY  D1 TO 3 - SRI.C.V.S
5	O.S. 2228/2007 (HEARING) IA/1/2007		C RENUKA <b>Vs</b> CHIKKAVEERANNA	K.K.THAYAMMA
6	EX 105/2010 (HEARING)		STATE BANK OF INDIA <b>Vs</b> RAMEGOWDA	MUNIRAJU
7	O.S. 1119/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA <b>Vs</b> MATHUKUTTY VAIDHYAN.K.K.	VISHWANATH
8	O.S. 1272/2011 (HEARING) IA/1/2011 IA/2/2011 IA/3/2011		BABU REDDY <b>Vs</b> ARUNA AND OTHERS	PRATHIMA.V.
9	O.S. 654/2013 (HEARING) IA/1/2013		Anjinamma.M <b>Vs</b> Munikempaiah	K.N.Shivareddy
10	O.S. 21/2016 (HEARING) IA/1/2016 IA/2/2016		Vajrappa <b>Vs</b> Dodda Gundappa	SHIVAKUMAR
11	O.S. 97/2016 (HEARING) IA/1/2016		Kanthamma <b>Vs</b> Nanjegowda M A	M S G
12	O.S. 1445/2017 (HEARING) IA/1/2017		Ananda Kumari <b>Vs</b> Renuka	N Nagesh
13	O.S. 131/2018 (HEARING) IA/1/2018		Venkappa K <b>Vs</b> Narayanaswamy H K	N Rajagopal

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1162/2020 (FIRST HEARING) IA/1/2020		PUTTANARASAMMA <b>Vs</b> VENKATARAMANAIAH	P R HARISH KUMAR
<b>12:00 P.M - 1:00 P.M</b>				
15	FDP 30/2018 (HEARING) IA/1/2018		Hemavathi <b>Vs</b> Hombegowda V	C S S
16	O.S. 937/2020 (HEARING) IA/1/2020 IA/2/2020		AROKYAMARY <b>Vs</b> IRUDAYARAJ C	SRIYUTHS V ANAND
<b>MEDIATION</b>				
17	M.C. 119/2020 (A.D.R) IA/1/2020		PALLAVI Y G <b>Vs</b> NIL	A C SUBRAMANYA
18	O.S. 722/2011 (EVIDENCE.) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011 IA/6/2011		GAFFAR BAIG <b>Vs</b> MS DIVINE LIGHT SCHOOL FOR BLIND WHITEFIEDL	MS TOMY SABASTIAN ASSOCIATES.
<b>CROSS EXAMINATION OF PW</b>				
19	O.S. 1719/2005 (EVIDENCE.) IA/1/2005		A AZIZ <b>Vs</b> G R SRINIVASA REDDY	CHALAPATHY SRI.M.C.RAVIKUMAR
<b>PLNTF EVIDENCE</b>				
20	Misc 81/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Krishnamurthy H P, Since Deceased Rep. by his LRs. 1(a) Pramila R <b>Vs</b> Papamma	Sai Kiran
<b>3:00 P.M - 4:00 P.M</b>				
<b>SS TO DEFT. BY RPAD</b>				
21	O.S. 1164/2019 (SUMMONS) IA/1/2019		Mangala Ashok Kumar <b>Vs</b> Dhanalakshmi C	S Nataraj
22	M.C. 182/2020 (NOTICE)		MAMATHASHREE G <b>Vs</b> PRAKASH A V	RAJESH A
23	M.A. 40/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Mahendran	Lokesh
24	M.A. 41/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Jeorge C Jemes	Lokesh

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
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**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	M.A. 42/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Abhishek P	
26	M.A. 43/2016 (HEARING) IA/1/2016		Nagaraj <b>Vs</b> Kannan T	Lokesh
27	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P <b>Vs</b> Thomas Abraham	
28	O.S. 1278/2016 (ISSUES.) IA/1/2016		Naveen Jain <b>Vs</b> Narayanappa M	Sanjay H S
29	O.S. 1279/2016 (ISSUES.) IA/1/2016		Naveen Jain <b>Vs</b> Narayanappa	
30	O.S. 835/2016 (ARGUMENTS.)		Padhma <b>Vs</b> Sadappa	K V H
31	Misc 125/2017 (ARGUMENTS.) IA/1/2017		Gangadhara <b>Vs</b> Annayappa G	
<b>FURTHER ARGUMENTS</b>				
32	O.S. 12/2016 (ARGUMENTS.) IA/1/2016		Rusul Sab <b>Vs</b> Sardar	H.M. ANANDA KUMAR
33	O.S. 709/2020 (ORDERS.) IA/1/2020 IA/2/2020		MANJUNATH T S <b>Vs</b> SHEKARAPPA S M	VENU R
34	O.S. 731/2020 (ORDERS.) IA/1/2020		BHAGYAMMA <b>Vs</b> POORNIMA B M	SHIVAKUMAR V B
<b>Cases listed below are adjourned due to Covid 19</b>				
35	O.S. 11/2016 (ISSUES.) IA/1/2016	<b>12-11-2020</b>	Sugana <b>Vs</b> Anjinappa	A Devaraja
36	O.S. 1719/2013 (A.D.R) IA/1/2013	<b>20-11-2020</b>	Muniswamy H P <b>Vs</b> Papamma	H Mare Gowda
37	O.S. 239/1997 (APPEARANCE OF PARTY)	<b>20-11-2020</b>	BHAGYAMMA <b>Vs</b> M.S.RAJASHEKAR	
38	O.S. 384/2004 (SUMMONS) IA/1/2004	<b>26-11-2020</b>	MUNISWAMY GOWDA SINCE DEAD BY HIS L.RS. <b>Vs</b> L LAKSHMINARAYANA	MYLARAI AH ASSOCIATES N.GOVINDA GOWDA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 369/2005 (SUMMONS) IA/1/2005 IA/2/2005	<b>26-11-2020</b>	THERASA MARRY <b>Vs</b> FRANCHIS RAJAPPA	R.KRISHNAPPA REDDY
40	O.S. 1410/2005 (SUMMONS) IA/1/2005	<b>26-11-2020</b>	PAPAI AH, SINCE DEAD BY LRS <b>Vs</b> KRISHNA REDDY	VISWANATHA REDDY  SRI.T.A
41	O.S. 630/2011 (EVIDENCE.) IA/1/2011	<b>30-11-2020</b>	MUNIKEMPAIAH <b>Vs</b> MS NANDI INFRASTRUCTURE CORRIDOR ENTERPRISE LTD.	J.C.KUMAR
42	O.S. 690/2011 (EVIDENCE.) IA/1/2011	<b>30-11-2020</b>	VASANTHAKUMAR.S.V. <b>Vs</b> SRINIVASIAH.S.G.	K.SRINATH  EXPARTE
43	M.V.C. 8/2016 (EVIDENCE.)	<b>30-11-2020</b>	SHAILA <b>Vs</b> SIDDESHWARA.L.H	R. A. DEVANAND
44	O.S. 802/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	<b>30-11-2020</b>	Gnanesh, Rep. by his mother natural guardian Mamatha G K <b>Vs</b> Ramachandrachari	C R K
45	O.S. 642/2018 (EVIDENCE.) IA/1/2018	<b>30-11-2020</b>	Mahadev G <b>Vs</b> Shivakumar	T M Vijayakumar
46	O.S. 676/2010 (SUMMONS) IA/1/2010	<b>15-12-2020</b>	M.SANDEEP AND ANOTHEER <b>Vs</b> KEMPAIAH	M.A.SUBRAMANI
47	O.S. 925/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	Nanjundappa <b>Vs</b> Sunkamma	N V M
48	R.A. 93/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>11-01-2021</b>	Susheelamma <b>Vs</b> Yamuna Eshwari	P Narayanappa
49	M.C. 229/2019 (NOTICE)	<b>19-01-2021</b>	Devaraju A <b>Vs</b> Jayalakshmi N	G Giriappa
50	EX 65/2019 (NOTICE)	<b>19-01-2021</b>	Gowri <b>Vs</b> Shanthamma	Vijayakumar

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**P R YOGESH**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 942/2005 (EVIDENCE.) IA/1/2005		LAKSHMANA <b>Vs</b> MUNEERAPPA	JACOB.A.
<b>CROSS EXAMINATION OF DW</b>				
2	O.S. 3003/2006 (EVIDENCE.) IA/1/2006		M POONUSWAMY <b>Vs</b> DHARMENDRA KUMAR SHARMA	B.N.ANANTHANARAYANA
<b>CROSS EXAMINATION OF PW</b>				
3	O.S. 891/2005 (EVIDENCE.) IA/1/2005		RENUKAMMA <b>Vs</b> NANJUNDASWAMY	S. NAGANANDA
4	O.S. 2846/2006 (EVIDENCE.) IA/1/2006		LALITHA <b>Vs</b> SUNANDAMMA	LAWYERS CENTRE
<b>PLNTF EVIDENCE</b>				
5	O.S. 872/2008 (EVIDENCE.) IA/1/2008		PARVATHI <b>Vs</b> SHIVALINGAMMA	
<b>12:00 P.M - 1:00 P.M</b>				
6	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA <b>Vs</b> PUSHPA	V CHANDRAPPA  GSS
7	O.S. 1662/2005 (HEARING) IA/1/2005 IA/2/2005		MS SRI.CHAMUNDESWARI SUGARS LTD. REP BY JAYARAM <b>Vs</b> G R SRINIVASA REDDY	KESVY AND CO M.C.RAVI KUMAR
8	O.S. 1719/2006 (HEARING) IA/1/2006		NAGARATHNAMMA <b>Vs</b> CHIKKABANGARAPPA	R.VENKATAREDDY
9	O.S. 1033/2011 (HEARING) IA/1/2011 IA/2/2011		KAIRUNBI <b>Vs</b> MEHABOOB SAB	MANIVANNAN .G
10	O.S. 882/2012 (HEARING) IA/1/2012		Parvathamma <b>Vs</b> Nagappa Reddy	B.C.RAJANNA
11	O.S. 1600/2012 (HEARING) IA/1/2012		Sunithamma.S <b>Vs</b> Ramakrishnappa	Prithvi.N.Raj
12	O.S. 802/2014 (HEARING) IA/1/2014 IA/2/2014		K. Joseph <b>Vs</b> Francis	Noel Gonsalves Adv.,
<b>3:00 P.M - 4:00 P.M</b>				
13	O.S. 989/2014 (HEARING) IA/1/2014		Ramakka alias Radhamma <b>Vs</b> Manjula	Lokesh

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1214/2014 (HEARING) IA/1/2014		Anjanappa <b>Vs</b> Muthamma	Shankar D D
15	O.S. 1726/2014 (HEARING) IA/1/2014 IA/2/2014		Ranjitha <b>Vs</b> Byregowda .T.R.	
16	O.S. 1334/2016 (HEARING) IA/1/2016		Vijayamma <b>Vs</b> Chikkathyamma	
17	O.S. 1734/2017 (HEARING) IA/1/2017		Dali Hanumakka <b>Vs</b> Veeranjanappa V.M	
18	O.S. 1186/2018 (HEARING) IA/1/2018		Sankaranarayanan J <b>Vs</b> Venkatamma	Lakshminarayana H
<b><u>4:00 P.M - 5:00 P.M</u></b>				
19	R.A. 44/2020 (HEARING) IA/1/2020 IA/2/2020		AMMOJI <b>Vs</b> KARAGAPPA	G S SRINIVAS
20	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR <b>Vs</b> SHIVANNA	JAMUNA T B
21	M.C. 246/2020 (HEARING) IA/1/2020		Shamim Ahmed <b>Vs</b> NIL	Ravikumar M R
22	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA <b>Vs</b> G M MANJUNATHA REDDY	P.RAJA REDDY
23	P.MIS. 2/2017 (ARGUMENTS.)		Nagaraju B <b>Vs</b> Venkatesh M	C N Krishna Reddy
24	O.S. 1011/2008 (ISSUES.) IA/1/2008		ABDUL LATIF <b>Vs</b> ABDUL RAHIM	D UMASHANKAR BNGK
25	O.S. 25/2010 (ISSUES.) IA/1/2010 IA/2/2010		GULLAMMA <b>Vs</b> PUTTAMMA	V.VISHWANATH
26	O.S. 1328/2012 (ISSUES.) IA/1/2012 IA/2/2012 IA/3/2012		SUJITH BALACHANDRAN <b>Vs</b> R SHANKAR	
27	O.S. 803/2016 (ORDERS.)		Akkannamma <b>Vs</b> Munirajappa	Basavaraju P

**Cases listed below are adjourned due to Covid 19**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 1281/2008 (EVIDENCE.)	<b>03-12-2020</b>	MUTHURAJU <b>Vs</b> Y V RAMAIAH	V B Shivakumar
29	O.S. 421/2010 (EVIDENCE.) IA/1/2010	<b>03-12-2020</b>	VENKATAMMA <b>Vs</b> SAROJAMMA	N.R.NAIK and ASSOCIATES
30	O.S. 229/2011 (EVIDENCE.)	<b>03-12-2020</b>	LAKSHMAMMA AND OTHERS <b>Vs</b> CHIKKANNA AND OTHERS	V.VISHWANATH
31	O.S. 323/2011 (EVIDENCE.)	<b>03-12-2020</b>	GANGAMMA. <b>Vs</b> MUNIYAMMA.	K.SANTHOSH KUMAR.
32	O.S. 928/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>03-12-2020</b>	MUNIKRISHNAPPA <b>Vs</b> MUNITHAYAMMA	ANAND
33	O.S. 82/2012 (EVIDENCE.)	<b>03-12-2020</b>	LAKSHMAMMA <b>Vs</b> KEMPAMMA	RAJENDERA PRASAD
34	O.S. 378/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>03-12-2020</b>	LAKSHMIPATHY.K <b>Vs</b> KRISHNAPPA	MANIVANNAN .G  N MANOHAR
35	O.S. 587/2014 (EVIDENCE.) IA/1/2014	<b>03-12-2020</b>	Thimmakka <b>Vs</b> Gowramma	K Ramesh
36	R.A. 41/2016 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016 IA/3/2016	<b>03-12-2020</b>	Somashekar J, Since deceased by LR's Prema R <b>Vs</b> Rangamma	C Prakash
37	O.S. 1466/2012 (LIST OF WITNESS AND DOCUMENTS) IA/1/2012	<b>11-12-2020</b>	Muniraju <b>Vs</b> Ashwathappa	BABU
38	O.S. 1951/2005 (SUMMONS) IA/1/2005	<b>11-01-2021</b>	MS SUCHITRA PROPERTIES PVT. LTD. REP BY MURALIDHAR <b>Vs</b> D JAWAHAR	MS.PURUSHOTHAM RAO
39	O.S. 719/2006 (SUMMONS) IA/1/2006 IA/2/2006	<b>11-01-2021</b>	B S ROOPESH KUMAR <b>Vs</b> B M SWAMY	M.D. ALVANDAR
40	O.S. 3010/2006 (SUMMONS) IA/1/2006	<b>11-01-2021</b>	B K NARAYANASWAMY <b>Vs</b> LINGAPPA REDDY	P.T. HEBBAR
41	FDP 35/2010 (SUMMONS)	<b>11-01-2021</b>	THAMANNA SINCE DEAD BY H <b>Vs</b> MAREGOWDA	VARADARAJAN



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	O.S. 725/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>11-01-2021</b>	MUNILAKSHMI <b>Vs</b> MUNIYAMMA	V.MANJUNATH
43	R.A. 94/2012 (SUMMONS) IA/1/2012	<b>11-01-2021</b>	Venkatachalaiah Y <b>Vs</b> Sheikh Ameer Jan	V B Shivakumar
<b>( O.S./0001338/2007)</b>				
44	O.S. 1211/2012 (SUMMONS) IA/1/2012	<b>11-01-2021</b>	Munikrishnappa <b>Vs</b> Hanumanthappa	NAGARAJA. S
45	O.S. 2274/2006 (NOTICE) IA/1/2006	<b>11-01-2021</b>	ANJANEYAPPA @ ANJANEYA REDDY <b>Vs</b> VAJRAPPA	VISHWANATH ASSOCIATES  SRINIVASA REDDY
46	O.S. 1134/2008 (NOTICE) IA/1/2008 IA/2/2008	<b>11-01-2021</b>	M PADMA <b>Vs</b> STATE OF KARANTAKA	
47	EX 97/2010 (NOTICE)	<b>11-01-2021</b>	THE FEDERAL BANK LTD. <b>Vs</b> SHYLAJA CHANDRA	V.VIJAYA KUMAR
48	R.A. 54/2011 (NOTICE)	<b>11-01-2021</b>	SUMITHRA <b>Vs</b> R.M.VENKATARAMANAPPA	R. NARAYANA SWAMY  EXPARTY
49	O.S. 1153/2010 (ISSUES.) IA/1/2010	<b>13-01-2021</b>	PANCHAKSHASRI <b>Vs</b> KUMAR AND OTHERS	C.R SUBRAMANYA  GHN
50	O.S. 298/2011 (ISSUES.)	<b>13-01-2021</b>	MUNIYAMMA. <b>Vs</b> MUNIANNAYAAPPA.	
51	O.S. 952/2012 (ISSUES.) IA/1/2012	<b>13-01-2021</b>	Gowramma <b>Vs</b> Muniswamy	G.R.SRINIVASA
52	O.S. 1037/2012 (ISSUES.) IA/1/2012	<b>13-01-2021</b>	P.Rekha <b>Vs</b> Lakshamma	M.Chandrashekar
53	EX 30/2014 (SUMMONS)	<b>30-01-2021</b>	Kempanna <b>Vs</b> C P Yogeshwara M L A	G Chandrashekaraiiah
54	O.S. 1178/2014 (SUMMONS) IA/1/2014	<b>30-01-2021</b>	Sharadamma <b>Vs</b> Yellamma	Samatha
55	O.S. 1577/2014 (SUMMONS) IA/1/2014	<b>30-01-2021</b>	Kavya <b>Vs</b> Vinodha	
56	O.S. 1894/2014 (SUMMONS) IA/1/2014	<b>30-01-2021</b>	Nagaraj <b>Vs</b> Bebamma	T D M

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 1324/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>30-01-2021</b>	Bhagyamma <b>Vs</b> Ms KRA Infrastructure Developers Pvt. Ltd.	RAJESH RAI K.
58	O.S. 1514/2015 (SUMMONS) IA/1/2015	<b>30-01-2021</b>	Vandana <b>Vs</b> Ramakrishnappa M	J.C.KUMAR
59	O.S. 1058/2016 (SUMMONS) IA/1/2016	<b>30-01-2021</b>	Muniyappa alias Baragappa <b>Vs</b> Chikka Obamma	Rajesh Gowda
60	Misc 69/2017 (SUMMONS)	<b>30-01-2021</b>	Gowramma <b>Vs</b> Madamma	
61	O.S. 1717/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>30-01-2021</b>	Yellappa <b>Vs</b> Revaiah alias Revanna	
62	O.S. 79/2019 (SUMMONS) IA/1/2018	<b>30-01-2021</b>	Narayanaswamy A C <b>Vs</b> Doddaveerabadrappa	H M A
63	O.S. 868/2019 (SUMMONS) IA/1/2019	<b>30-01-2021</b>	Anusuya K <b>Vs</b> Ramakrishna K L	H V S
64	O.S. 1323/2019 (SUMMONS) IA/1/2019	<b>30-01-2021</b>	VANITHA <b>Vs</b> RAMAPPA C K	SATEESHA
65	O.S. 1682/2019 (SUMMONS) IA/1/2019	<b>30-01-2021</b>	Venkataswamy <b>Vs</b> Akkayamma	T M N
66	O.S. 1762/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>30-01-2021</b>	Maria Jacintha <b>Vs</b> Sagaymary A	Manjunath Reddy
67	M.C. 418/2019 (SUMMONS)	<b>30-01-2021</b>	Jayant Bodkhey <b>Vs</b> Rati Raj	Anuradha Simha
<b>NOTICES</b>				
68	O.S. 917/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>30-01-2021</b>	MUKESH V <b>Vs</b> VENKATESH	N R RAGHAVENDRA AND ASSOCIATES
69	O.S. 966/2020 (SUMMONS) IA/1/2020	<b>30-01-2021</b>	VENKATALAKSHMI K S <b>Vs</b> SARASWATHAMMA	D A SUDHEER
70	O.S. 994/2020 (SUMMONS) IA/1/2020	<b>30-01-2021</b>	RAGHU V <b>Vs</b> RATHNAMMA	P N VARADARAJA
71	FDP 48/2016 (NOTICE)	<b>30-01-2021</b>	J Muniraju <b>Vs</b> Jayaramaiah	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
72	Misc 9/2017 (NOTICE)	<b>30-01-2021</b>	Jyothi <b>Vs</b> Sharadamma	V M L
73	Misc 20/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>30-01-2021</b>	VENKATESH M V <b>Vs</b> NAGARAJA N	J M PATIL
74	M.C. 141/2020 (NOTICE)	<b>30-01-2021</b>	SIMON SUVARNACHAND KUNTAM <b>Vs</b> NINA ELEZEBETH RAYMOND	RISHI K RUIA
<b>STEPS BY</b>				
75	O.S. 676/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>30-01-2021</b>	LAKSHMI <b>Vs</b> NARSIMAI AH	LOKESH N N
76	O.S. 1248/2017 (A.D.R) IA/1/2017	<b>30-01-2021</b>	Ramakka <b>Vs</b> Narayanappa	K S R
77	O.S. 656/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>30-01-2021</b>	Hemaraj <b>Vs</b> Gangadharappa	Bhojaraja
78	O.S. 660/2019 (A.D.R)	<b>30-01-2021</b>	Vinod P <b>Vs</b> Suresh K	S Jaya Prakash Narayan

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
07.11.2020**

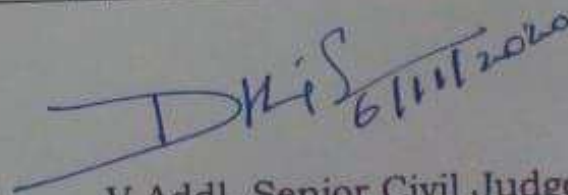
<b>Morning S/ession 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>	<b>To hear on IAs</b>
1. O.S. 1495/2011 2. O.S.404/2011 3. O.S. 441/2011 4. O.S.874/2008 5. O.S.253/2011 6. O.S.1794/2019 7. O.S.186/2013	
<b>Evidence</b>	<b>Evidence</b>
1. O.S.1731/2017 2.O.S.1000/2019 3.O.S.324/2011 4. O.S.944/2008 5. O.S.819/2018	

IV ASCJ    06.11.2020  
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru  
Rural District, Bengaluru.

Cause list Dated 07.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 649/2007	Hearing	1	OS. 650/2012	Hearing
2	OS. 905/2020	Hearing	2	OS. 302/2013	Hearing
3	OS. 1335/2016	ADR	3	OS. 531/2015	Hearing
4	OS. 60/2012	Evidence	4	OS. 1359/2015	Hearing
5	OS. 44/2013	Evidence	5	OS. 1521/2015	Hearing
6	OS. 195/2013	Evidence	6	OS. 1828/2015	Hearing
7	OS. 596/2013	Evidence	7	OS. 407/2008	Hearing
8	OS. 1039/2013	Evidence	8	RA. 53/2015	Arguments
9	OS. 467/2016	Evidence	9	MA. 16/2016	Arguments
10	OS. 760/2016	Evidence	10	OS. 1097/2016	Arguments
11	OS. 864/2016	Evidence	11	OS. 1250/2016	Arguments
12	OS. 470/2001	Arguments	12	OS. 783/2012	Pre conciliation for E-Lok Adalath
13	OS. 2143/2006	Arguments	13	OS. 664/2013	Pre conciliation for E-Lok Adalath
14	OS. 2265/2006	Arguments	14	OS. 683/2013	Pre conciliation for E-Lok Adalath
15	RA. 50/2015	Arguments	15	OS. 919/2015	Pre conciliation for E-Lok Adalath

  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 2370/2006 (HEARING) IA/1/2006 IA/2/2006		SUSHEELAMMA <b>Vs</b> JYOTHAMMA	M.VENKATARAMANAPPA
2	O.S. 2574/2006 (HEARING) IA/1/2006 IA/2/2006 IA/3/2006		RUDRAMMA <b>Vs</b> SADASHIVA	M.V.CHANDRASHEKARA REDDY  1 TO 6 PS
3	O.S. 175/2007 (HEARING) IA/1/2007		REVANASIDDAPPA <b>Vs</b> LAKKAPPA	H.V. RAJARAM
4	O.S. 774/2007 (HEARING) IA/1/2007		MARAKKA <b>Vs</b> K G GOWDA @ GOVINDARAJU	MS BALU ASSOCIATES
5	O.S. 1083/2009 (HEARING) IA/1/2009		BHARATHI <b>Vs</b> NARAYANAMMA	C.RAVIKUMAR
6	FDP 45/2011 (EVIDENCE.)		NARAYANAMMA SINCE DECEASED BY HER L.RS. <b>Vs</b> NARASIMHAPPA	J.MANJUNATH
7	O.S. 1539/2016 (EVIDENCE.) IA/1/2016		Suguna <b>Vs</b> Venkateshappa	S N M
8	O.S. 1695/2016 (EVIDENCE.)		M/s METAHELIX LIFE SCIENCES LIMITED, REP. BY PROGAL DUTTA <b>Vs</b> M/s KISSAN SEVA KENDRA	
<b>PLNTF EVIDENCE</b>				
9	O.S. 143/2017 (EVIDENCE.) IA/1/2017		Janaki, REP BY T R DHANANJAYA <b>Vs</b> Lalithamma	
<b>FUTHER CHIEF OF pw</b>				
10	O.S. 1836/2006 (EVIDENCE.) IA/1/2006		S KRISHNAPPA <b>Vs</b> DODDASIDDAPPA	N.PRASHANTH  EXPARTE D1 TO 13
11	O.S. 63/2014 (ARGUMENTS.) IA/1/2014 IA/2/2014		Harikumar N <b>Vs</b> Chikkannaiah	P M N
<b>HEARING ON IA</b>				
12	R.A. 66/2011 (ARGUMENTS.) IA/1/2011 IA/2/2011		NAGABHUSHAN.P. <b>Vs</b> MANJUNATHA REDDY.B.N.	V. VISWANATH

**3:00 P.M - 4:00 P.M**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
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**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 1427/2009 (HEARING) IA/1/2009		NARASAPPA <b>Vs</b> NAGARAJU	JAGADEESHACHARI  EXPARTE
14	O.S. 140/2012 (HEARING) IA/1/2012		JAGADISH <b>Vs</b> NANJAPPA	K. SHIVASHANKAR
15	O.S. 340/2015 (HEARING) IA/1/2015		Jagadish R <b>Vs</b> Krishnamurthy	DHANANJAYA.P.R.
16	O.S. 542/2017 (HEARING)		Channabasappa B <b>Vs</b> Channabasavaiah N	Hareesh B
17	O.S. 583/2020 (HEARING) IA/1/2020		GUNDAMMA <b>Vs</b> RAMAPPA	R CHANDRA SHEKAR
18	O.S. 767/2017 (ARGUMENTS.) IA/1/2017		Siddamma <b>Vs</b> Kallamma	MYLARAIAH ASSOCAITES
19	O.S. 495/2007 (ORDERS.) IA/1/2007 IA/2/2007		ABDULKUDDUS <b>Vs</b> G N CHANDRAASHEKARAGOWDA	N. RAMESH  SRI.K.S
20	O.S. 638/2017 (ORDERS.)		Yeshodhara <b>Vs</b> Hemachandra N	C C Poovaiah
21	O.S. 920/2020 (ORDERS.) IA/1/2020		PILLAMMA <b>Vs</b> MUNIYAPPA	V SHIVAKUMAR
22	O.S. 1152/2020 (ORDERS.) IA/1/2020		VENKATESHA REDDY N M <b>Vs</b> RAJANNA	B R RAJASHEKARA REDDY
<b>Cases listed below are adjourned due to Covid 19</b>				
23	O.S. 959/2006 (A.D.R) IA/1/2006	<b>05-01-2021</b>	NAGARAJA <b>Vs</b> MUNIYAPPA	VARAPRASAD K  BKC
24	O.S. 250/2009 (A.D.R) IA/1/2009 IA/2/2009	<b>05-01-2021</b>	BUDDAMMA <b>Vs</b> MUNIYAPPA	ABHINAV ANAND
25	O.S. 411/2009 (A.D.R) IA/1/2009	<b>05-01-2021</b>	GANGAMMA <b>Vs</b> THIMMAGANGAIAH	
26	O.S. 604/2004 (SUMMONS) IA/1/2004	<b>06-01-2021</b>	AKKAYAMMA <b>Vs</b> FIAZ SHERIFF	H.R ANTHAKRISHMURTHY
27	L.A.C. 252/2004 (SUMMONS)	<b>06-01-2021</b>	K S SRINIVASAMURTHY <b>Vs</b> THE SPL LAND ACQUISITION OFFICER KIADB BANGALORE	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 284/2006 (SUMMONS) IA/1/2006 IA/2/2006	<b>06-01-2021</b>	JAYARAMA <b>Vs</b> RAJA JAYASHANKAR	RAMAMURTHY H S
29	O.S. 1300/2006 (SUMMONS) IA/1/2006 IA/2/2006	<b>06-01-2021</b>	JAYALAKSHMAMMA <b>Vs</b> BATHYAPPA	MALLURAI AH M VEKATARAMANAPPA
30	O.S. 1505/2006 (SUMMONS) IA/1/2006	<b>06-01-2021</b>	SEEGEHALLI VILLAGE PANCHAYAT <b>Vs</b> RUKMANI	H.Y. NAGARAJA HMS
31	O.S. 1781/2006 (SUMMONS) IA/1/2006 IA/2/2006	<b>06-01-2021</b>	REVAMMA <b>Vs</b> PARVATHAMMA	M.R.DEVARAJ ABSENT
32	O.S. 1690/2007 (SUMMONS) IA/1/2007	<b>06-01-2021</b>	RATHNAMMA <b>Vs</b> CHANDRA REDDY	M.D.BASAVANNA D1 EXPARTE
33	EX 29/2012 (SUMMONS)	<b>06-01-2021</b>	RAJANNA.P <b>Vs</b> LAKSHMAMMA	SATHYANARAYANA RAO
34	O.S. 724/2012 (SUMMONS) IA/1/2012	<b>06-01-2021</b>	ANITHA <b>Vs</b> NARAYANASWAMY.D	P.N.CHANDRAPPA
35	O.S. 136/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>06-01-2021</b>	Muniyellamma <b>Vs</b> Vanekatamma	K C V
36	O.S. 192/2014 (SUMMONS) IA/1/2014	<b>06-01-2021</b>	Manjamma H S <b>Vs</b> Narayanamma	Shankraiah
37	O.S. 377/2014 (SUMMONS) IA/1/2014	<b>06-01-2021</b>	Puttamma <b>Vs</b> Gangadharappa	Siddegowda
38	O.S. 541/2014 (SUMMONS) IA/1/2014	<b>06-01-2021</b>	Joseph <b>Vs</b> Annamma and others	L Mahesh
39	M.A. 37/2014 (SUMMONS) IA/1/2014	<b>06-01-2021</b>	Muniyappa <b>Vs</b> Jayaramegowda	S G P, A K V and J N A
40	O.S. 1332/2014 (SUMMONS) IA/1/2014	<b>06-01-2021</b>	Poojappa <b>Vs</b> Laksmamma	Kumar
41	O.S. 744/2015 (SUMMONS) IA/1/2015	<b>06-01-2021</b>	Chikkagalappa <b>Vs</b> Muniyamma	N K NAIK and ASSOCIATES
42	O.S. 1275/2015 (SUMMONS) IA/1/2015	<b>06-01-2021</b>	Papchamma <b>Vs</b> Govindappa T	YOGESH.H



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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**Cause List Date: 07-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 1443/2015 (SUMMONS) IA/1/2015	<b>06-01-2021</b>	Dodda Ashwathappa <b>Vs</b> Pujari Muniyappa	L.SURESH.
44	O.S. 1482/2015 (SUMMONS) IA/1/2015	<b>06-01-2021</b>	Gangamma alias Gangabyamma <b>Vs</b> Sharadhamma	M Mohan Kumar
45	O.S. 1317/2016 (SUMMONS) IA/1/2016	<b>06-01-2021</b>	Vimala <b>Vs</b> Kanthamma	
46	O.S. 495/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>06-01-2021</b>	Srinivasa <b>Vs</b> Ravinchandra B N	V N Simha
47	FDP 52/2016 (SUMMONS) IA/1/2016	<b>19-01-2021</b>	Jayamma <b>Vs</b> Ramakka	N K Muniraj
48	O.S. 1542/2016 (SUMMONS) IA/2/2016 IA/6/2016 IA/1/2016 IA/5/2016 IA/7/2016 IA/3/2016 IA/4/2016	<b>19-01-2021</b>	Poojappa <b>Vs</b> Nagaraj K	M/s A C C Associates
49	O.S. 1611/2016 (SUMMONS) IA/1/2016	<b>19-01-2021</b>	M.V. BASAVARJU <b>Vs</b> Puttaraju	A M C
50	O.S. 1729/2016 (SUMMONS) IA/1/2016	<b>19-01-2021</b>	Narayana C <b>Vs</b> Narasappa	VASANTH KUMAR B G
51	O.S. 274/2017 (SUMMONS) IA/1/2017	<b>19-01-2021</b>	Munirathna <b>Vs</b> Shanthamma	Muniraju M
52	O.S. 385/2017 (SUMMONS) IA/1/2017	<b>19-01-2021</b>	Subramani <b>Vs</b> Guramma	Srinivasappa
53	M.C. 55/2017 (SUMMONS)	<b>19-01-2021</b>	Chandrashekar <b>Vs</b> Amruta Basavaraj	Rajendra Babu
54	O.S. 627/2017 (SUMMONS) IA/1/2017	<b>19-01-2021</b>	Lakshamma <b>Vs</b> Ramakrishnappa REP BY GPA HOLDER	SACHAN KUMAR
55	O.S. 720/2017 (SUMMONS) IA/1/2017	<b>19-01-2021</b>	Farhathunnissa <b>Vs</b> Syed Siraj	H M Ananda Kumar

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	L.A.C. 17/2007 (NOTICE)	<b>19-01-2021</b>	NAGARATHNAMMA <b>Vs</b> HE SPL. LAND ACQUISITION OFFICER	HMS PV CHANDRASHEKAR
57	O.S. 990/2020 (NOTICE) IA/1/2020	<b>19-01-2021</b>	LALITHAMMA <b>Vs</b> SREENIVASA	ASHWATHNARAYANA
58	O.S. 1004/2020 (NOTICE) IA/1/2020	<b>19-01-2021</b>	JAGADEESHA S <b>Vs</b> MALLAMMA ALIAS LEELAVATHI	MUNIRAJU K.N